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(b) whether it is also a fact that both the State Governments have approached the Prime Minister for her arbitration or mediation in regard to the said dispute; and

# (c) if so, the results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) According to the information received from the Governments of Maharashtra and Mysore, the two Chief Ministers had met in Bombay on the 21st September, 1972, but they did not discuss the boundary issue.

- (b) No Sir.
- (c) Does not arise.

MR. CHAIRMAN: Question hour is over.

### WRITTEN ANSWERS TO QUESTIONS

JOINT VENTURES DURING THE 4TH AND 5TH FIVE YEAR PLANS

\*222. SHRIMATI **PRATIBHA** SINGH:

SHRIKALI MUKHERJEE:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

- (a) whether Government have taken any policy decision with regard to associating the larger Industrial Houses with Joint ventures to be set up under the 4th and 5th Five Year Plans; and
- (b) what precise role is contemplated to be assigned to joint sector for industrial development under the 5th Five Year Plan?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMA-NIAM): (a) and (b) Government's policy in regard to the joint sector is derived from the Industrial Policy Resolution of 1956. Participation of the State with private enterprise, whenever required in the national interests, will be subject to an effective voice for Government in the policy and operations of such undertakings. The precise role for the joint sector in the Fifth Plan will have to evolve in the light of Fifth Plan priorities and othe relevant factors.

†MEMORANDUM FROM SHRIJ. R. D. TATA

\* 58. DR Z A AHMAD:

SHRI S. G. SARDESAI :

SHRIMATI **PRATIBHA** SINGH:

SHRI YOGENDRA SHARMA:

SHRI SURAJ PRASAD:

DR. K. MATHEW KURIAN:

SHRI A. G. KULKARNI:

SHRI KALI MUKHERJEE:

SHRIS B. BOBDEY:

SHRI V. R. PARASHAR:

SHRI GANESH LAL MALI:

SHRIMATI SAVITA BEHEN:

SHRI BHOLA PRASAD.

SHRI SANT KUMAR RAHA:

SHRI BRAHMANANDA PANDA:

SHRIV B. RAJU:

SHRI KRISHAN KANT:

SHRI CHANDRA SHEKHAR:

SHRI GURUMUKH SINGH MASAFIR.

SHRI J. S. TILAK:

SHRI K. P. SUBRAMANIA **MENON:** 

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

<sup>†</sup>Transferred from the 14th November, 1972

- (a) what are the main suggestions made by Shri J. R. D. Tata in his memorandum submitted to Government recently;
- (b) whether Government have since considered these suggestions; and
  - (c) if so, the decisions taken thereon?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) to (c) A statement is laid on the Table of the House.

#### STATEMENT

- (a) The memorandum itself contains a summary of the points made in it. A copy of the summary is enclosed. [See Appendix LXXXII, Annexure No. 27]
- (b) and (c) The policies of the Govt. for bringing about rapid industrial growth in the country are kept under constant review. Various suggestions, such as those in the Memorandum, are also put forward before the Government from time to time. While all suggestions are taken note of by Government, their policy will be guided by the need for ensuring speedy and broadbased judustrial growth attended with social justice.

## RESTRICTIONS IMPOSED ON INDUSTRIES

- \*223. SHRI KALI MUKHERJEE: Will the Minister of INDUSTRIAL DEVE-LOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:
- (a) whether Government's attention has been drawn to the statement of West Bengal Chief Minister that one of the constraints to proper implemention of the Fourth Plan was the inability of the monopoly houses, three fourths of which were in West Bengal, to expand due to the restrictions stamped down on them by the Monopoly Act;
- (b) whether at the National Development Council meeting he advocated the

- passing of a legislation to compel mono- 42 poly houses to come into the joint sector; and
- (c) if so, the reaction of Government thereto?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) The Chief Minister, West Bengal, has referred to the problem of monopoly houses as having a special reference to industrial development in West Bengal.

- (b) The Chief Minister, West Bengal made a passing reference to the problem, in the meeting of the National Development Council held in May, 1972.
- (c) Government's overall policy will be governed by the need for promoting industrial growth consistent with our socio-economic objectives including the prevention of concentration of economic power.

# SCIENTISTS BELONGING TO NATIONAL PHYSICAL LABORATORY

- \*224. DR. BHAI MAHAVIR: Will the Minister of INDUSTRIAL DEVELOP-MENT AND SCIENCE AND TECHNOLOGY be pleased to state:
- (a) whether it is a fact that three scientists of the NPL developed completely indigenous phosphor for Cathode Ray tube, about four years back;
- (b) if so, who were the scientists and whether a patent for the same has been applied for; and
- (c) whether it is also a fact that one of the three scientists has left the country in disgust?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C SUBRAMANIAM): (a) and (b) During the year 1966-67 under the leadership of